

Government Publications

*2150. **Thakur Jugal Kishore Sinha** : Will the Minister of **Information and Broadcasting** be pleased to state :

(a) why full sets of all publications brought out by his Ministry are not supplied to Members of Parliament as complimentary copies ; and

(b) on what basis very limited number of publications and journals are supplied to them ?

The Minister of Information and Broadcasting (Dr. Keskar) : (a) and (b). It has already been decided to supply free to Members of Parliament, usually on request, all publications relating to Five Year Plan and other publicity. But consistently with the policy recommended by the Estimates Committee of minimising the losses in the Publications Division, it has not been possible to supply other publications free. Some costly publications are, however, being supplied at concessional prices.

Indo-Pakistan Trade

*2153. **Shri Heda** : Will the Minister of **Commerce and Industry** be pleased to state :

(a) whether it is a fact that the Indian buyers of Pakistani jute have not benefited from the devaluation of Pakistan rupee ; and

(b) the minimum price of Pakistani jute for export now and before the devaluation of Pakistan rupee ?

The Minister of Commerce (Shri Karmarkar) : (a) Pakistan jute has not become cheaper to Indian buyers after devaluation of the Pakistani Rupee, because she did not revise her minimum price for export to this country which was fixed in terms of Indian rupees.

(b) Prices were fixed on the basis of "Export First" grade and were as follows :

£80 per ton for export to countries having transactions with Pakistan in Sterling.

Rs. 952/- (Indian) per ton for export to India.

The above prices were fixed before devaluation and continue to be in force now.

Textile Enquiry Committee

*2154. **Shri S. V. Ramaswamy** : Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to starred question No. 22 on the 25th

312 L.S.D.—2

July, 1955 and state the decision since taken on the various recommendation of the Textile Enquiry Committee ?

The Minister of Industries (Shri Kanungo) : The report is under consideration.

Dam on Mahi River

*2158. **Shri Bheekha Bhai** : Will the Minister of **Irrigation and Power** be pleased to state :

(a) whether it is a fact that the Government of Rajasthan have submitted a proposal for the construction of a dam across the river Mahi at Panchalwasa ; and

(b) if so, the estimated cost of the proposed dam and the Centre's contribution for the same ?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) Yes, Sir.

(b) The Estimated cost of the scheme is Rs. 1.95 crores. The extent of Central loan assistance for the scheme has not yet been decided upon.

Small Scale Industries

*2160. **Shri Viswanatha Reddy** : Will the Minister of **Commerce and Industry** be pleased to state :

(a) whether any special programme has been drawn up under the Second Five Year Plan for the development of Small Scale Industries ; and

(b) if so, the total outlay proposed to be set apart for this purpose ?

The Minister of Industries (Shri Kanungo) : (a) and (b). Programmes for the development of Small Scale Industries have been drawn up by State Governments and by the Small Scale Industries Board. The total outlay to be set apart for these programmes is under consideration by the Planning Commission.

Coal Commissioner's Organisation

*2167. **Shri K. K. Basu** : Will the Minister of **Production** be pleased to state :

(a) whether it is a fact that the office of the Chief Mining Engineer (Railway Board) has been brought under the control of the Coal Commissioner ;

(b) whether the development of coal industry is also placed under the control of the Coal Commissioner ; and

(c) whether there is any proposal to make permanent the staff of the Coal Commissioner's Department ?